

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

108

CA (IB) No. 671/KB/2018
in C.P(IB) No.699/KB/2017

Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 3RD AUGUST, 2018, 10:30 A.M.

Name of the Company	Greenply Industries Ltd.-Vs-Southern Cooling Tower Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

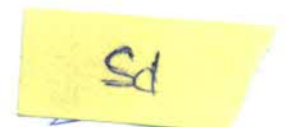
Somdutt Bora (B.A.) for the RP
HARSHIT SINGH SONI H




ORDER

Ld. Counsel for Resolution Professional is present.

Heard. Reserved for Orders.



(Jinan K.R.)
Member (J)